

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010278/2022	JOHAN KHOSLA @ BABULA KHOSLA VS STATE OF ODISHA	SACHIDANANDA DASH VS	KORAPUT TOWN /274 /2020 () //
2	BLAPL/0010279/2022	CHANDRA @ CHANDRA KANTA DALBEHERA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	BOLANGIR TOWN /320 /2022 () //
3	BLAPL/0010280/2022	HAZARAT @ GULVESH KHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	SPL.TASK FORCE /9 /2022 () //
4	BLAPL/0010281/2022	MANASH NAIK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	KESINGA /52 /2022 () //
5	BLAPL/0010282/2022	KAMINI PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
6	BLAPL/0010283/2022	BIBHU PRASAD PANDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KODALA /365 /2021 () //
7	BLAPL/0010284/2022	SK. SURAJ VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /134 /2022 () //
8	BLAPL/0010285/2022	BHASKAR PATRA VS STATE OF ODISHA	MAHES DAS VS	JAGANNATHA PRASAD /129 /2021 () //
9	BLAPL/0010286/2022	SRIPATI @ SHREEPATI TANDI VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 () //
10	BLAPL/0010287/2022	MANU PRADHAN @ NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NAYAKOT /31 /2021 () //
11	BLAPL/0010288/2022	TAPAN NAIK VS STATE OF ODISHA	MAHES DAS VS	BHANJANAGAR /427 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

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12	BLAPL/0010289/2022	NILU BIRUA @ GULSHAN BIRULI VS STATE OF ODISHA	SUBRATA PANDA VS	HARICHANDANPUR /111 /2016 () //
13	BLAPL/0010290/2022	BRUNDABAN MALIK VS STATE OF ODISHA	SUBRATA PANDA VS	BASUDEVPUR /18 /2017 () //
14	BLAPL/0010291/2022	BRUNDABAN MALIK VS STATE OF ODISHA	SUBRATA PANDA VS	NAIKANI-DIHI /96 /2020 () //
15	BLAPL/0010292/2022	ANIL @ ANIL KUMAR MALLIK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAJKANIKA /111 /2022 () //
16	BLAPL/0010293/2022	CHANDIA @ TRILOCHAN JENA VS STATE OF ODISHA	MANASI PANDA VS	DELANGA /139 /2014 () //
17	BLAPL/0010294/2022	ANTARYAMI BEHERA VS STATE OF ODISHA (OPID)	SOUMYA RANJAN MOHANTY VS	KEONJHAR TOWN /71 /2019 () //
18	BLAPL/0010295/2022	RANJAN BEHERA VS STATE OF ODISHA	KASHINATH PATNAIK VS	CHAULIAGANJA /318 /2022 () //
19	BLAPL/0010296/2022	BINODINI MIRDHA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	RENGALI /93 /2022 () //
20	BLAPL/0010297/2022	AJAY MAHARANA VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /185 /2022 () //
21	BLAPL/0010298/2022	BINOD DAS @ D. BINOD VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KHUNTA /13 /2022 () //
22	BLAPL/0010299/2022	BABU CHHUA @ ASHIT SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /270 /2014 () //
23	BLAPL/0010300/2022	HEMANTA DASH	TANMAYA KUMAR MOHANTY	BARIPADA TOWN /702 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0010301/2022	STATE OF ODISHA SUSANTA KUMAR SWAIN	TANMAYA KUMAR MOHANTY	// TOMANDO /219 /2022
		VS	VS	()
25	BLAPL/0010302/2022	STATE OF ODISHA SABUJA GHOSH	DURLLABHA RANJAN MISHRA	// SONEPUR /118 /2022
		VS	VS	()
26	BLAPL/0010303/2022	STATE OF ODISHA DHANSINGH ROUT	AKSHAYA KUMAR SAHOO	// DHARMABANDHA PS /21 /2018
		VS	VS	()
27	BLAPL/0010304/2022	STATE OF ODISHA CHATURBHUJA DEHURY	DIBYA CHARAN SWAIN	// / /0
		VS	VS	()
28	BLAPL/0010305/2022	STATE OF ODISHA UMESH KUMAR YADAV @ BHAJJAN	BIJAYA KUMAR RAGADA	// BRAJARAJNAGAR /276 /2022
		VS	VS	()
29	BLAPL/0010306/2022	STATE OF ODISHA SARBA @ SARAB PRADHAN	SUSIL KUMAR PATTNAIK	// TIKAYATPALI /47 /2022
		VS	VS	()
30	BLAPL/0010307/2022	STATE OF ODISHA PAPU NAYAK	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
31	BLAPL/0010308/2022	STATE OF ODISHA NIRA @ NIRANJAN NAIK	NEPOLEON SAHANI	// CHANDAPUR /107 /2022
		VS	VS	()
32	BLAPL/0010309/2022	STATE OF ODISHA MD. VAARISH @ RAJ @ WARRISH HAZAN	BIJAYA KUMAR RAGADA	// BADMAL /205 /2022
		VS	VS	()
33	BLAPL/0010310/2022	STATE OF ODISHA KANHU CHARAN BEHERA	PRAFULLA CHANDRA ACHARYA	// CYBER CRIME AND ECONOMIC OFFENCES /24 /2022
		VS	VS	()
34	BLAPL/0010311/2022	STATE OF ODISHA UMASHANKAR PANIGRAHI @ BAPI	BIJAYA KUMAR RAGADA	// KOMNA PS /136 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

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35	BLAPL/0010312/2022	STATE OF ODISHA SUNADHAR HANTAL VS	PRASANTA KUMAR SAHOO VS	// KOSAGUMUDA /105 /2022 ()
36	BLAPL/0010313/2022	STATE OF ODISHA JALANDHAR ADBANG VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
37	BLAPL/0010314/2022	STATE OF ODISHA PRADOSH RANJAN DASH @ PINKU VS	SUSANTA KUMAR LENKA VS	// INFOVALLY UPD BHUBANESWAR /187 /2022 ()
38	BLAPL/0010315/2022	STATE OF ODISHA HARISH CHANDRA NAIK @ NAYAK VS	PRASANTA KUMAR SAHOO VS	// KOSAGUMUDA /105 /2022 ()
39	BLAPL/0010316/2022	STATE OF ODISHA GHANSHYAM SAHU @ GHANSHU VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /276 /2022 ()
40	BLAPL/0010317/2022	STATE OF ODISHA AKRURA BISI @ AKURA BISHI VS	BHABANI SHANKAR DASPARIDA VS	// LATHOR /43 /2021 ()
41	BLAPL/0010318/2022	STATE OF ODISHA KHIROD SUNANI VS	BIJAYA KUMAR RAGADA VS	// KOMNA PS /243 /2022 ()
42	BLAPL/0010319/2022	STATE OF ODISHA PRASANNA BAG VS	JAYADEBA BEHERA VS	// BELPARA /159 /2022 ()
43	BLAPL/0010320/2022	STATE OF ODISHA SADAM HOSSEN @ SK. SADAM HUSSEN VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /318 /2022 ()
44	BLAPL/0010321/2022	STATE OF ODISHA MUHAMMAD ANAS VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
45	BLAPL/0010322/2022	STATE OF ODISHA BHAGYADHAR SAHOO @ GOBINDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// CHOUDWAR /352 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

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46	BLAPL/0010323/2022	PRADEEP NAIK @ DIPU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NAYAKOT /31 /2021 () //
47	BLAPL/0010324/2022	MUNA NAIK VS STATE OF ODISHA	ABHAS MOHANTY VS	DHARAKOT PS /205 /2022 () //
48	BLAPL/0010325/2022	BHARAT KUSHWAHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
49	BLAPL/0010326/2022	RAISINGH KURE VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /66 /2022 () //
50	BLAPL/0010327/2022	KASINATH SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	DHAULI PS /185 /2022 () //
51	BLAPL/0010328/2022	SAMEER SWAIN VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	MUNIGUDA /138 /2022 () //
52	BLAPL/0010329/2022	HIMANSHU NAG VS STATE OF ODISHA	SANJIT KUMAR DAS VS	JAIPATNA /14 /2022 () //
53	BLAPL/0010330/2022	SAMIR SWAIN @ SAMEER SWAIN VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	CHANDRAPUR /25 /2021 () //
54	BLAPL/0010331/2022	BASANT KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /150 /2019 () //
55	BLAPL/0010332/2022	BISHI SAUNTA VS STATE OF ODISHA	BABITA SAHU VS	/ /0 () //
56	BLAPL/0010333/2022	BARUNA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /150 /2019 () //
57	BLAPL/0010334/2022	RUDRA NARAYAN BHUTIA	DURGA PRASANNA MISHRA	NALCO /103 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

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69	CONTC/0006357/2022	SALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT. SRIKANTA PANDA VS	ADV VS	// // 0
70	CONTC/0006358/2022	REGHU G., I.A.S. RAJ KISHORE GIRI VS	ADV VS	// // 0
71	CONTC/0006359/2022	SANJEEV CHOPRA, I.A.S. RAMAKRISHNA NAYAK VS	ACHYUTANANDA PATTANAİK VS	// // 0
72	CONTC/0006360/2022	SUNIL KUMAR BANSAL,IPS AKASH SATYANARAYAN VS	HARIPAD MOHANTY VS	// // 0
73	CONTC/0006361/2022	DR. ARUN KUMAR PANDA,IAS RANUMANI KANUNGO VS	PRATİK DASH VS	// // 0
74	CONTC/0006362/2022	ANU GART, IAS PRADIP KUMAR JENA VS	ADV VS	// // 0
75	CONTC/0006363/2022	DR.UDDHABA CHANDRA MAJHI, I.A.S. REDTECH SOLUTION INDIA (P) LTD. VS	S.RATH VS	// // 0
76	CONTC/0006364/2022	PROF. DR. PRATIBHA PANDA, SUPTD., PRM MEDICAL COLLEGE AND HOSPITAL, BARIPADA GOPINATH RATH VS	S.RATH VS	// // 0
77	CONTC/0006365/2022	SAMARTH VERMA, I.A.S. BASANTA PRADHAN VS	S.RATH VS	// // 0
78	CONTC/0006366/2022	SAMARTH VERMA, I.A.S. PADMANAV MISHRA VS	S.RATH VS	// // 0
79	CONTC/0006367/2022	SAMARTH VERMA, I.A.S. SANJUKTA SETHI VS	ADV VS	// // 0
		DR.POMA TUDU, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0006368/2022	PRADEEP KUMAR PATI VS SAMBIT KUMAR GARANAYAK,OAS	PRIRAM KUMAR MOHANTY VS	// ()
81	CONTC/0006369/2022	SOMI MISHRA VS MAHENDRA KUMAR MOHANTY, CHIEF ENGINEER, THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.	SOUMYA MISHRA VS	// ()
82	CONTC/0006370/2022	DEBASIS MANSINGH VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR.	ADV. VS	// ()
83	CONTC/0006371/2022	REB DEI VS DR. MINAKHI DAS, ADDL. TAHASILDAR, BBSR.	DEVAVRAJ DEVESH VS	// ()
84	CRLA/0000923/2022	SOMANATH PANDA VS STATE OF ODISHA	SUJATA JENA VS	KORAPUT VIGILANCE /30 /2005 () //
85	CRLA/0000924/2022	RAKESH BARLOW VS STATE OF ODISHA	KALPATARU MISHRA VS	SUNDARGARH TOWN /97 /2012 () //
86	CRLA/0000925/2022	PRANABANDHU @ MUNA MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BINIKA /89 /2013 () //
87	CRLA/0000926/2022	AJU @ RIVAN KUMAR SAHOO VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BAISINGA /256 /2022 () //
88	CRLA/0000927/2022	RAMACHANDRA TUDU VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	BALASORE VIGILANCE /14 /2003 () //
89	CRLMA/0000285/2022	KAILASH CHANDRA KHATUA VS JAGANNATH SERVICE CO OPERATIVE SOCIETY,BALASORE	DEEPAK GOCHHAYAT VS	/ /0 () //
90	CRLMA/0000286/2022	BAIRAGI CHARAN DAS VS STATE OF ODISHA	MANORANJAN KHATUA VS	MAHANGA /65 /2016 () //
91	CRLMC/0003019/2022	BIJAY KETAN MANGARAJ	SUBRATA MISHRA	PIPLI /105 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

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		VS	VS	()
92	CRLMC/0003020/2022	STATE OF ODISHA LABANGALATA JENA	SURYAKANTA JENA	// BHUBANESWAR VIGILANCE /5 /2022
		VS	VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *)
93	CRLMC/0003021/2022	STATE OF ODISHA MANTI@MANAS RANJAN SENAPATI	SANJIT MISHRA	GR/0000008/2022 SEA BEACH /120 /2010
		VS	VS	()
94	CRLMC/0003022/2022	STATE OF ODISHA THAGA@KHAGA@SANATAN SING	JAYAKRISHNA MOHAPATRA	// KAPTIPADA /75 /2017
		VS	VS	()
95	CRLMC/0003023/2022	STATE OF ODISHA DASARATHI SAHU	ARJEET MISHRA	// JEYPORE TOWN /154 /2008
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
96	CRLMC/0003024/2022	STATE OF ODISHA RAMESH CHANDRA SAHOO	SURESH KUMAR JENA	GR/0000640/2008 / /0
		VS	VS	()
97	CRLMC/0003025/2022	STATE OF ODISHA PURNA CHANDRA JENA	JAGANNATH KAMILA	// BASTA /235 /2015
		VS	VS	()
98	CRLMC/0003026/2022	STATE OF ODISHA LAXMIPRIYA SAHOO	SANGRAM RATH	// NIMAPADA /316 /2018
		VS	VS	()
99	CRLMC/0003027/2022	STATE OF ODISHA KANDARPA SUNANI	DEBABRATA DASH	// DHARAMGARH /118 /2022
		VS	VS	()
100	CRLMC/0003028/2022	STATE OF ODISHA BHAKTA CHARAN PANDA	AKSHAYA KUMAR PANDEY	// / /0
		VS	VS	()
101	CRLMC/0003029/2022	STATE OF ODISHA KRUSHNA CHANDRA DIXIT	SUBIR PALIT(SR. ADV.)	// MAHILA P.S.(BBSR) /17 /2021
		VS	VS	()
102	CRLMC/0003030/2022	STATE OF ODISHA DINESH PRASAD PATTNAYAK	SUBIR PALIT (SR.ADV)	// MAHILA P.S.(BBSR) /17 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

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103	CRLMC/0003031/2022	STATE OF ODISHA BHAKTA JAL VS	DURLLABHA RANJAN MISHRA VS	// ULLUNDA /20 /2020 ()
104	CRLMC/0003032/2022	STATE OF ODISHA BISWANATH BHOI VS	NEELAKANTHA PANDA VS	// //0 ()
105	CRLMC/0003033/2022	STATE OF ODISHA SARASWATI PANDA VS	JYOTIRMAYA SAHOO VS	// HINJILI (CHATRAPUR) /134 /2018 ()
106	CRLMC/0003034/2022	STATE OF ODISHA BANI KALYAN MOHANTY VS	R.N.BISWAL VS	// MALGODOWN /17 /2010 ()
107	CRLMC/0003035/2022	STATE OF ODISHA KISHORE CHANDRA JENA VS	SATYA RANJAN MULIA VS	// //0 ()
108	CRLMC/0003036/2022	STATE OF ODISHA SAROG KUMAR MUDULA VS	SARADA PRASAD DASH VS	// //0 ()
109	CRLMC/0003037/2022	STATE OF ODISHA BRAJA BANDHU MUDULI VS	SARADA PRASAD DASH VS	// //0 ()
110	CRLMC/0003038/2022	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// //0 ()
111	CRLMC/0003039/2022	STATE OF ODISHA SAKTIKANTA CHHOTRAY@CHOTARAY VS	BHABANI SHANKAR DASPARIDA VS	// KHURDA P.S. /306 /2019 ()
112	CRLMC/0003040/2022	STATE OF ODISHA PAPUA@PABITRA BEHERA VS	SIDHARTHA DAS VS	// TANGI /98 /2003 ()
113	CRLMC/0003041/2022	STATE OF ODISHA SWAPNIL MITTAL VS	LINGARAJ SARANGI VS	// BRAHMANITARANG /103 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

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114	CRLMC/0003042/2022	KALI PRASAD MISHRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	EOW,BHUBANESWAR /7 /2013 () //
115	CRLMC/0003043/2022	SIDHARTHA SHANKAR RAY VS STATE OF ODISHA	SOBHAN PANIGRAHI VS	SAHID NAGAR P.S. /89 /2003 () //
116	CRLMC/0003044/2022	PRATAP GHADEI @ PRATAP CHANDRA GHADEI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PIPLI /101 /2019 () //
117	CRLMC/0003045/2022	CHITTARANJAN ROUT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
118	CRLMC/0003046/2022	KALU@SAFI UDDIN MOHAMOD@SAFIKUDDIN AHENBHO VS STATE OF ODISHA	MOHOK SAHOO VS	NAYAGARH SADAR /120 /2021 () //
119	CRLMC/0003047/2022	ANSUMAN PATNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ANANDAPUR /148 /2021 () //
120	CRLMC/0003048/2022	N. CHIRANJIBI RAO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BERHAMPUR TOWN /44 /2022 () //
121	CRLMC/0003049/2022	MD.MAIDUL KHAN VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	DARGHA BAZAR /106 /2012 () //
122	CRLMC/0003050/2022	SUDHIR CHANDRA PATTNAIK VS MADHUSUDAN DAS	BIJAYA KUMAR RAGADA VS	KHURDA P.S. /385 /2020 () //
123	CRLMC/0003051/2022	CHAKRADHARA GHADEI VS SHRADHA TELE PRODUCTION PVT.LTD.	AMITAV TRIPATHY VS	/ /0 () //
124	CRLMC/0003052/2022	CHAKRADHARA GHADEI VS SAI SHRADHA TELE PRODUCTION PVT. LTD.	AMITAV TRIPATHY VS	/ /0 () //
125	CRLMC/0003053/2022	CHAKRADHARA GHADEI	AMITAV TRIPATHY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMP/0002171/2022	SAI SHRADHA TELE PRODUCTION PVT. LTD. PRIYADARSHINI MAHANTY	AFRAAZ SUHAIL	// / /0
		VS	VS	()
127	CRLMP/0002172/2022	STATE OF ODISHA DUSMANTA KUMAR SAHOO	KALINGA KESHARI MOHAPATRA	// BANKI /297 /2020
		VS	VS	()
128	CRLMP/0002173/2022	STATE OF ODISHA SIKANDAR ALLAM	SAMVIT MOHANTY	// / /0
		VS	VS	()
129	CRLMP/0002174/2022	STATE OF ODISHA KRUSHNA BEHERA	MANOJ KUMAR PANDA	// / /0
		VS	VS	()
130	CRLMP/0002175/2022	STATE OF ODISHA SASMITA SAHOO	DEEPAK PANDA	// / /0
		VS	VS	()
131	CRLMP/0002176/2022	STATE OF ODISHA DHANANJAY JENA	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
132	CRLMP/0002177/2022	STATE OF ODISHA ASHALATA BHATTARAY	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
133	CRLMP/0002178/2022	STATE OF ODISHA DIPTIKANTA NAYAK	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
134	CRLMP/0002179/2022	STATE OF ODISHA HRUDANANDA SAMANTARAY	GOPINATH MISHRA	// / /0
		VS	VS	()
135	CRLMP/0002180/2022	STATE OF ODISHA JHANSI PODH @ BHARGABI DHANGADA MAJHI	MANAS CHAND	// SAMBALPUR TOWN /284 /2022
		VS	VS	()
136	CRLMP/0002181/2022	STATE OF ODISHA ATIYA ZARREEN @ ATIYA JARIN	ACHYUTANANDA PATTNAIK	// SORO /48 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002182/2022	STATE OF ODISHA SUSANTA KUMAR SIA VS	RAMESH CHANDRA SWAIN VS	// //0 ()
138	CRLREV/0000492/2022	STATE OF ODISHA DAMODARA MAHANAND VS	JAGABANDHU SAHU VS	// //0 ()
139	FAO/0000405/2022	DURBADALA MISHRA K.RAMANNA SONI VS	PRADEEP KUMAR MISHRA VS	// // ()
140	FAO/0000406/2022	UNION OF INDIA BURUNDI SABAR VS	PRADEEP KUMAR MISHRA VS	// // ()
141	FAO/0000407/2022	UNION OF INDIA SUDESNA NAIK VS	PRADEEP KUMAR MISHRA VS	// // ()
142	FAO/0000408/2022	UNION OF INDIA MANAGER,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD VS	PRADEEP KUMAR MISHRA VS	// // ()
143	ITA/0000082/2022	PRADIPTA BAHALIA PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR VS	SUDIP K SANKAR MOHAPATRA, SR.S.C.(INCOME TAX) VS	// // ()
144	MACA/0000537/2022	M/S. RAVI METALLICS LTD. KABITA DAS VS	PRADEEP KUMAR MISHRA VS	// // ()
145	MACA/0000538/2022	SK.YAKUB BIRKHA SINGH THAPA VS	BIRANCHI NARAYAN RATH VS	// // ()
146	MACA/0000539/2022	BHIM BAHADUR GURUNG PABITRA MOHAN PRADHAN VS	SATYABHUSAN DAS VS	// // ()
147	MACA/0000540/2022	KSHIROD CHANDRA NAYAK KRUSHNA HASDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
		PETER PAULTETE		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RPFAM/0000259/2022	JAPA KRUSHNA SAHOO VS SAROJINI SWAIN@SAHOO	BICHITRA NARAYANA SATAPATHY VS	// 0 //
149	RSA/0000269/2022	JYOTIRMAYA PANDA VS STATE OF ODISHA	N.K.SAHU VS	// 0 //
150	RVWPET/0000274/2022	RENUKA DEEP VS COLLECTOR, BARGARH	ADV VS	// 0 //
151	RVWPET/0000275/2022	RABINDRA KUMAR BIDIKA VS STATE OF ODISHA	ADV VS	// 0 //
152	TRP(C)/0000399/2022	SHATABDI NAYAK VS SANJAY KUMAR SAMAL	RAJENDRA NARAYAN ROUT VS	// 0 //
153	TRP(C)/0000400/2022	SUNITA SATAPATHY VS SRIDHAR SATPATHY	J.N.PANDA VS	// 0 //
154	TRPCRL/0000091/2022	PRITISH PATNAIK VS RUTUPARNA DAS	BIBEKANANDA BHUYAN VS	//0 0 //
155	WA/0001362/2022	MOTI DEI VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
156	WA/0001363/2022	ASHOK KUMAR BARIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
157	WA/0001364/2022	DEBASIS DAS VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
158	WA/0001365/2022	STATE OF ODISHA VS PRASANTA KUMAR MALLA	ISWAR MOHANTY, A.S.C. VS	// 0 //
159	WA/0001366/2022	KHITINDRA KUMAR DUTTA	DWARIKA PRASAD MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0001367/2022	NANDA DUTTA STATE OF ODISHA	HAREKRUSHNA PANIGRAHI, A.S.C.	//
		VS	VS	0
161	WA/0001368/2022	SUDHIR KUMAR KHANSAMA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
162	WA/0001369/2022	NALINI RANJAN MISHRA THE DIVISIONAL FOREST OFFICER, BALIGUDA FOREST DIVISION	ESUDEV NATH ROUT, A.S.C.	//
		VS	VS	0
163	WA/0001370/2022	MANOJ KUMAR SAHU SIBASHANKAR KHANDAYATRAY	KUNAL KUMAR SWAIN	//
		VS	VS	0
164	WA/0001371/2022	STATE OF ODISHA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
165	WA/0001372/2022	PRITI RANJAN SAHU ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
166	WA/0001373/2022	NARESH CHANDRA SAHOO STATE OF ODISHA	SR.S.C.(S. AND M.E.)	//
		VS	VS	0
167	WA/0001374/2022	SARMISTHA KUMARI PATRO STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
168	WP(C)/0027539/2022	MADAN MOHAN PRADHAN PRAFULLA KUMAR SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
169	WP(C)/0027540/2022	STATE OF ODISHA THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA LTD, ROURKELA	INDRAJIT SAHUKAR	//
		VS	VS	0
170	WP(C)/0027541/2022	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, ROURKELA JAGANNATH MAHAPRABHU BIJE SRIMUKHA SEVA, ROURKELA	PORTAM CHARAN ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0027542/2022	STATE OF ODISHA M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD. VS	JYOTIRMAYA PRASAD BEHERA VS	// // ()
172	WP(C)/0027543/2022	M/S. ADARSH NOBLE CORPORATION LTD. RAMESH CHANDRA PRADHAN VS	JATINDRA KUMAR MOHAPATRA MAHENDRA KUMAR SAHOO VS	// // ()
173	WP(C)/0027544/2022	STATE OF ODISHA UMA MAHESWAR PATNAIK VS	ALOK KUMAR MOHAPATRA VS	// // ()
174	WP(C)/0027545/2022	STATE OF ODISHA ABUTAR KHAN VS	KUNAL KUMAR SWAIN VS	// // ()
175	WP(C)/0027546/2022	STATE OF ODISHA ODISHA AMBULANCE SERVICE EMPLOYEES UNIONS VS	SORANGI BREWAL VS	// // ()
176	WP(C)/0027547/2022	STATE OF ODISHA HAREKRUSHNA MISHRA VS	SHASHI BHUSAN JENA VS	// // ()
177	WP(C)/0027548/2022	STATE OF ODISHA GANGADHAR GARDIA VS	BRAJA MOHAN SARANGI VS	// // ()
178	WP(C)/0027549/2022	RM, RBI, BBSR SANTU SARAkar VS	BRAJA MOHAN SARANGI VS	// // ()
179	WP(C)/0027550/2022	STATE OF ODISHA PINTU SARAkar VS	BRAJA MOHAN SARANGI VS	// // ()
180	WP(C)/0027551/2022	STATE OF ODISHA PRAMOD CHANDRA RATH VS	SIDHARTH SHANKAR PADHY VS	// // ()
181	WP(C)/0027552/2022	PUNJAB NATIONAL BANK, SASTRA DIV., NEW DELHI MRUTUNJAYA SINHA VS	BRAJA MOHAN SARANGI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0027553/2022	SANTU SAKAKAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
183	WP(C)/0027554/2022	SANTU SAKAKAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
184	WP(C)/0027555/2022	BASUDEB PANDA VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
185	WP(C)/0027556/2022	UPENDRA BHANJA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
186	WP(C)/0027557/2022	M/S DURGA SAW MILL, BHADRAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
187	WP(C)/0027558/2022	UPENDRA BHANJA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
188	WP(C)/0027559/2022	SURABHI JENA VS STATE OF ODISHA	AJAYA KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0027560/2022	UPENDRA BHANJA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
190	WP(C)/0027561/2022	UPENDRA BHANJA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
191	WP(C)/0027562/2022	HARIHAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0027563/2022	UPENDRA BHANJA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
193	WP(C)/0027564/2022	ASMITA RAY	RABINDRANATH PRUSTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0027565/2022	CHAIRMAN CUM MD., UCO BANK, KOLKATA BIKASH MALLICK	HIMANSU SEKHAR DEO	//
		VS	VS	0
195	WP(C)/0027566/2022	CEO, TATA POWER CENTRAL ODISHA, BBSR SHYAM SUNDAR SASMAL	BRUNDABAN ROUT	//
		VS	VS	0
196	WP(C)/0027567/2022	FCI, NEW DELHI SHANTI SWARUP MISHRA	RAMDAS ACHARY	//
		VS	VS	0
197	WP(C)/0027568/2022	STATE OF ODISHA M/S TIMES STEEL AND POWER PVT. LTD., SUNDARGBHABANI PRASAD MOHANTY	BHABANI PRASAD MOHANTY	//
		VS	VS	0
198	WP(C)/0027569/2022	THE COMMNR. OF CT AND GST, ODISHA SRIDHAR SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
199	WP(C)/0027570/2022	STATE OF ORISSA DEBASISH RAY	PRATYUSHA NAIDU	//
		VS	VS	0
200	WP(C)/0027571/2022	STATE OF ODISHA NAMITA PATTANAIAK	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
201	WP(C)/0027572/2022	STATE OF ODISHA SK IFTAKHAR	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
202	WP(C)/0027573/2022	STATE OF ODISHA M/S SN JYOTI ASSOCIATES PVT. LTD., BBSR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
203	WP(C)/0027574/2022	THE INTELLIGENCE OFFICER, DG GST INTELLIGENCE, BBSR M/S. MATARANI TEXTILE, CUTTACK	RUDRA PRASAD KAR	//
		VS	VS	0
204	WP(C)/0027575/2022	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI M/S Z PLUS SURAKHYA SEVA, BBSR	BISHNU PRASAD PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0027576/2022	STATE OF ODISHA MUKUNDA SAHU VS COLLECTOR AND DM, GANJAM	JYOTIRMAYA SAHOO VS	// // 0 //
206	WP(C)/0027577/2022	ASHOK CHANDRA DORA VS ELECTION OFFICER, BOLANGIR DISTRICT CENTRAL COOPERATIVE BANK LTD.	DIGAMBARA MISHRA VS	// 0 //
207	WP(C)/0027578/2022	M/S. SHREE PHARMACEUTICALS, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	RUDRA PRASAD KAR VS	// 0 //
208	WP(C)/0027579/2022	PABITRA SAMAL VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
209	WP(C)/0027580/2022	KUMARMANI NAIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
210	WP(C)/0027581/2022	ALOK TRIPATHY VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
211	WP(C)/0027582/2022	BALARAM ROUT VS STATE OF ODISHA	SUPRAVA BEHERA VS	// 0 //
212	WP(C)/0027583/2022	KRITIKA BHATTAR VS THE CONTROLLER OF EXAMINATION, BBSR	RAMA PRASHAN DASH VS	// 0 //
213	WP(C)/0027584/2022	BHAGABAN BISWAL VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
214	WP(C)/0027585/2022	NARENDRA DHARUA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
215	WP(C)/0027586/2022	DILLIP DHARUA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0027587/2022	SUBHRANSHU MOHAN DASH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
217	WP(C)/0027588/2022	DEBANANDA DHARUA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
218	WP(C)/0027589/2022	HEMANTA DHARUA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
219	WP(C)/0027590/2022	UMESH PATRO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
220	WP(C)/0027591/2022	ANITA DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
221	WP(C)/0027592/2022	RAVI PATRO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
222	WP(C)/0027593/2022	PAURNAMASI SAMAL VS STATE OF ODISHA	P.K.ROUT VS	// 0 //
223	WP(C)/0027594/2022	ANJALI BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
224	WP(C)/0027595/2022	SANTOSH KUMAR JENA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
225	WP(C)/0027596/2022	RAMAKANTA ROUT VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
226	WP(C)/0027597/2022	ANIRUDHA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
227	WP(C)/0027598/2022	NABAKISHORE SWAIN	SUDEEPTA KUMAR SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027599/2022	KISHORE PUTEL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027600/2022	SATASRUNGA SA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027601/2022	PAWAN KUMAR JAJODIA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		BAJAJ FINANCE LTD., PUNE		//
231	WP(C)/0027602/2022	SHIRAPANI MAHANTA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027603/2022	RAMESH CHANDRA SAHOO	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0027604/2022	KRUSHNA CHANDRA PRADHAN	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0027605/2022	PRADEEP KUMAR SAHU	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027606/2022	TOPI CHANDRA BHOI	SURENDRA NATH KAR	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0027607/2022	TARINI CHARAN PANDA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027608/2022	DAMODAR PADHY	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0027609/2022	KALIA GOUDA	PARTHA SARATHI DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027610/2022	STATE OF ODISHA HARIPADA DALAI VS	CHANDRA SEKHAR PANDA VS	// // 0
240	WP(C)/0027611/2022	STATE OF ODISHA SITANATH MALIK VS	SUKANTA KUMAR NAYAK VS	// // 0
241	WP(C)/0027612/2022	STATE OF ODISHA HEMANTA SIAL VS	DHARMENDRA SETHY VS	// // 0
242	WP(C)/0027613/2022	STATE OF ODISHA TARULATA PALLAI VS	BIGHNARAJ RATH VS	// // 0
243	WP(C)/0027614/2022	STATE OF ODISHA P.PRADIP KUMAR PATRO VS	CHANDRA SEKHAR PANDA VS	// // 0
244	WP(C)/0027615/2022	STATE OF ODISHA AKSHAYA KUMAR DAS VS	BISWARANJAN DALAI VS	// // 0
245	WP(C)/0027616/2022	STATE OF ODISHA BASUDEV SAHOO VS	SASWAT KUMAR ACHARYA VS	// // 0
246	WP(C)/0027617/2022	ODISHA STATE HOUSING BOARD, BBSR RASHMI REKHA NAYAK VS	ASHOK KUMAR DAS VS	// // 0
247	WP(C)/0027618/2022	STATE OF ODISHA BISHNU CHARAN BISWAL VS	SUKANTA KUMAR NAYAK VS	// // 0
248	WP(C)/0027619/2022	STATE OF ODISHA JHADESWAR MISHRA VS	SASWAT KUMAR ACHARYA VS	// // 0
249	WP(C)/0027620/2022	ODISHA STATE HOUSING BOARD, BBSR PRAMODINI BISOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027621/2022	SAMARENDRA KUMAR PARIDA VS ODISHA STATE HOUSING BOARD, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
251	WP(C)/0027622/2022	HINDUSTAN STEEL WORKS CONSTRUCTION LTD., BBSR VS UNION OF INDIA	PRASAD MOHANTY VS	// 0 //
252	WP(C)/0027623/2022	SHASHI KANTA PANDA VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
253	WP(C)/0027624/2022	BHISMADEV DORA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
254	WP(C)/0027625/2022	KAILASH CHANDRA SENAPATI VS ODISHA STATE HOUSING BOARD, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
255	WP(C)/0027626/2022	GYANARANJAN MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
256	WP(C)/0027627/2022	MAHENDRA KUMAR BISWAL VS ODISHA STATE HOUSING BOARD, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
257	WP(C)/0027628/2022	HINDUSTAN GRAPHICS, BBSR VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
258	WP(C)/0027629/2022	UMAKANTA MOHANTY VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
259	WP(C)/0027630/2022	SAILENDRA NARAYAN MATTAGAJASINGH VS ODISHA STATE HOUSING BOARD, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
260	WP(C)/0027631/2022	GAGAN CHANDRA BISWAL VS ODISHA STATE HOUSING BOARD, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
261	WP(C)/0027632/2022	CHOUDHURY NALINIKANTA SARAN	SASWAT KUMAR ACHARYA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0027633/2022	ODISHA STATE HOUSING BOARD, BBSR NITA PATTNAIK	AMIT PRASAD BOSE	//
		VS	VS	0
263	WP(C)/0027634/2022	STATE OF ORISSA PRAMOD KUMAR MAJHI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
264	WP(C)/0027635/2022	STATE OF ODISHA JAYAPRAKASH SHARMA	SURYAKANTA DASH	//
		VS	VS	0
265	WP(C)/0027636/2022	INSPECTOR GENERAL OF REGISTRATION, CTC MANORANJAN DASH	SURYAKANTA DASH	//
		VS	VS	0
266	WP(C)/0027637/2022	STATE OF ODISHA SAMITA SETHI	SURYAKANTA DASH	//
		VS	VS	0
267	WP(C)/0027638/2022	STATE OF ODISHA GIRIDHARI AGARWALLA	AVIJIT PAL	//
		VS	VS	0
268	WP(C)/0027639/2022	STATE OF ODISHA JITENDRA KUMAR PANI	SUJATA JENA	//
		VS	VS	0
269	WP(C)/0027640/2022	EXECUTIVE DIRECTOR BANK OF BARODA, MAHARAstra BICHITRANANDA PATRA	DEBENDRA NARAYAN PATTANAIK	//
		VS	VS	0
270	WP(C)/0027641/2022	STATE OF ODISHA JYOTI RANJAN PANDA	GOPINATH SETHI	//
		VS	VS	0
271	WP(C)/0027642/2022	STATE OF ODISHA AKSHAYA KUMAR JENA	MRUTYUNJAY PAGAL	//
		VS	VS	0
272	WP(C)/0027643/2022	STATE OF ORISSA KUMUDABANDHU BISWAL	MRUTYUNJAY PAGAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027644/2022	STATE OF ORISSA BRAJABANDHU NAYAK VS	MRUTYUNJAY PAGAL VS	// // ()
274	WP(C)/0027645/2022	STATE OF ORISSA SANTOSH KUMAR DAS VS	BIGYAN KUMAR SHARMA VS	// // ()
275	WP(C)/0027646/2022	STATE OF ODISHA AMULYA KUMAR PATRA VS	ASHOK PATTANAİK VS	// // ()
276	WP(C)/0027647/2022	STATE OF ODISHA ANANDA BEHERA VS	NIRANJAN PANDA VS	// // ()
277	WP(C)/0027648/2022	STATE OF ODISHA SANKAR KUMAR PANIGRAHY VS	RABINDRA KUMAR PATNAİK VS	// // ()
278	WP(C)/0027649/2022	DIST. MANAGER, TRIBAL DEVELOPMENT CO-OP. CORP. ODISHA LTD. BHAGYADHAR PRADHAN VS	SIDHARTH PRASAD DAS VS	// // ()
279	WP(C)/0027650/2022	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, CTC RABINDRA KUMAR MOHANTY VS	SASWATI MOHAPATRA VS	// // ()
280	WP(C)/0027651/2022	REGISTRAR, CO-OP. SOCIETIES, BBSR URMILA SINGH VS	ASHOK DAS VS	// // ()
281	WP(C)/0027652/2022	THE UNION OF INDIA BANSIDHAR SAHOO VS	SIDHARTH PRASAD DAS VS	// // ()
282	WP(C)/0027653/2022	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, CTC ODISHA GRAMYA BANK, RAMACHANDRAPUR BRANCH VS	MOHINDRA MOHANTY VS	// // ()
283	WP(C)/0027654/2022	THE COMMISSIONER-CUM-SECY.,S AND ME DEPT. SUKANTI SAHOO VS	S.RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027655/2022	ODISHA GRAMYA BANK, RAMACHANDRAPUR BRANCH VS THE COMMISSIONER-CUM-SECY.,S AND ME DEPT.	CHOVINDA MOHANTY VS	// 0 //
285	WP(C)/0027656/2022	BASUDEV NAYAK VS STATE OF ODISHA	S.RATH VS	// 0 //
286	WP(C)/0027657/2022	ALOK BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
287	WP(C)/0027658/2022	GAGAN ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
288	WP(C)/0027659/2022	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
289	WP(C)/0027660/2022	THE WELFARE SCHOOL FOR THE BLIND, BALASORIBHABANI SHANKAR DASPARIDA VS STATE OF ODISHA	VS	// 0 //
290	WP(C)/0027661/2022	PRAFULLA CHANDRA SAMAL VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
291	WP(C)/0027662/2022	JANHABI DAS @ PRUSTY VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
292	WP(C)/0027663/2022	BHABANI SANKAR PANDA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
293	WP(C)/0027664/2022	GIRISH CHANDRA BINDHANI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
294	WP(C)/0027665/2022	PRADEEP KUMAR PRUSTY VS BANK OF BARODA, BBSR	RANJAN KUMAR ROUT VS	// 0 //
295	WP(C)/0027666/2022	RANJITA MOHANTY	LAXMI NARAYAN RAYATSINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0027667/2022	STATE OF ODISHA PRAFULLA KUMAR SAHU	TRILOCHAN NANDA	//
		VS	VS	0
297	WP(C)/0027668/2022	STATE OF ODISHA HIMANSU SEKHAR NAYAK	SAMARENDRA BAHADUR	//
		VS	VS	0
298	WP(C)/0027669/2022	STATE OF ODISHA CHHABILAL MAHAKUD	MANAS KUMAR CHAND	//
		VS	VS	0
299	WP(C)/0027670/2022	STATE OF ODISHA SUSANTA KUMAR NAYAK	PRAVAT KUMAR NAYAK	//
		VS	VS	0
300	WP(C)/0027671/2022	STATE OF ORISSA NETRANANDA DAKUA	LALIT SAHU	//
		VS	VS	0
301	WP(C)/0027672/2022	STATE OF ODISHA PRAFULLA CHANDRA ROUT	AYODHANATH LENKA	//
		VS	VS	0
302	WP(C)/0027673/2022	STATE GAVA @ GAVA MALLICK	AYODHANATH LENKA	//
		VS	VS	0
303	WP(C)/0027674/2022	STATE SASMITA PANDA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
304	WP(C)/0027675/2022	STATE OF ODISHA M.SUJAN KUMAR	RAMA CHANDRA RAY	//
		VS	VS	0
305	WP(C)/0027676/2022	STATE OF ORISSA BANSIDHAR SAHOO	SIDHARTH PRASAD DAS	//
		VS	VS	0
306	WP(C)/0027677/2022	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, CUTTACK GITANJALI SAHOO	SIDHARTH PRASAD DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027678/2022	L.A.O. AND COMPETENT AUTHORITY, NH-42, CUTTACK S.K.TRADERS VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
308	WP(C)/0027679/2022	BHUBANANANDA ROUT VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// ()
309	WP(C)/0027680/2022	PINAKI NANDA VS STATE OF ODISHA	RAJJEET ROY VS	// ()
310	WP(C)/0027681/2022	BASUDEV BEHERA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// ()
311	WP(C)/0027682/2022	SARAT KUMAR PANDA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// ()
312	WP(C)/0027683/2022	SANTOSH KUMAR PARIDA VS UNION OF INDIA	AUROVINDA MOHANTY VS	// ()
313	WP(C)/0027684/2022	LAXMIDHAR MALLIK VS STATE OF ODISHA	KALPATARU MISHRA VS	// ()
314	WP(C)/0027685/2022	BATA KRUSHNA MOHANTY VS GOVT. OF ODISHA	SARATHI JYOTI MOHANTY VS	// ()
315	WP(C)/0027686/2022	SIBENDRA NATH SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
316	WP(C)/0027687/2022	MAHANADI COALFIELDS LTD., ANGUL VS LAXMIPRIYA PRADHAN	DEBARAJ MOHANTY VS	// ()
317	WP(C)/0027688/2022	ADIKANDA GAMANGO VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027689/2022	DINESH NAIK VS COLLECTOR, KEONJHAR	SAILESH CHANDRA SAMANTARAY VS	// 0 //
319	WP(C)/0027690/2022	MAHANADI COALFIELDS LTD.,ANGUL VS BANSIDHAR SAHU	DEBARAJ MOHANTY VS	// 0 //
320	WP(C)/0027691/2022	PARBATI BEHERA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
321	WP(C)/0027692/2022	CHAKRADHAR DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
322	WP(C)/0027693/2022	M/S. TULASEE CONSTRUCTION, DEOGARH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
323	WP(C)/0027694/2022	AMEEYA KUMAR NATH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
324	WP(C)/0027695/2022	LABALA BHAGYALAXMI VS STATE OF ODISHA	L.N.RAYATSINGH VS	// 0 //
325	WP(C)/0027696/2022	M/S. TULASEE CONSTRUCTION, DEOGARH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
326	WP(C)/0027697/2022	BULEI BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
327	WP(C)/0027698/2022	SANTOSH KUMAR PANDA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
328	WP(C)/0027699/2022	M/S. TULASEE CONSTRUCTION, DEOGARH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
329	WP(C)/0027700/2022	SAHADEV NAIK	ACHYUTANANDA PATTANAİK	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027701/2022	BHAGYALAXMI @ SUVASMANI PANDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0027702/2022	M/S. TULASEE CONSTRUCTION, DEOGARH	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027703/2022	AMULYA KUMAR PANDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027704/2022	KULAMANI PANDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0027705/2022	KAMALAKANTA PARIDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027706/2022	BRAJARAJ MOHAPATRA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0027707/2022	MADHUSUDAN PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027708/2022	HOSAN KHAN	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
338	WP(C)/0027709/2022	PRADEEP KUMAR MALLICK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027710/2022	SUKANTA KUMAR PANDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027711/2022	AJIT KUMAR BISWAL	HRUDANANDA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0027712/2022	STATE OF ODISHA KULAMANI PANDA VS	MANOJ OJHA VS	// // ()
342	WP(C)/0027713/2022	STATE OF ODISHA MANAMOHAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
343	WPCRL/0000126/2022	STATE OF ODISHA SARASWATI BEHERA VS	H.N.MOHAPATRA VS	// BANKI /52 /2022 ()
344	ABLAPL/0013495/2022	STATE OF ODISHA BHAGABAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// GRAM GANJAM /170 /2022 ()
345	ABLAPL/0013496/2022	STATE OF ODISHA HEMANT KUMAR DORA VS	SANJIT MISHRA VS	// TALABANIA /134 /2022 ()
346	ABLAPL/0013497/2022	STATE OF ODISHA GIRIDHARI DAS @ SAROJ DAS VS	PRAMOD KUMAR JENA VS	// SAHADEV KHUNTA /288 /2022 ()
347	ABLAPL/0013498/2022	STATE OF ODISHA RAGHUNATH JENA @ BULU JENA VS	PRAMOD KUMAR JENA VS	// BASTA /136 /2022 ()
348	ABLAPL/0013499/2022	STATE OF ODISHA LALMOHAN SINGH VS	BIJAYA KUMAR MISHRA VS	// BARIPADA TOWN /154 /2022 ()
349	ABLAPL/0013500/2022	STATE OF ODISHA SRIDHARA SENAPATI VS	MANORANJAN MUDULI VS	// BHARATPUR PS /88 /2021 ()
350	ABLAPL/0013501/2022	STATE OF ODISHA BIMALENDU PRADHAN VS	MANINAGESWAR RAY VS	// NEMALO /169 /2022 ()
351	ABLAPL/0013502/2022	STATE OF ODISHA SANGRAM PRADHAN @ SANGRAM KESHARI PRADHAN VS STATE OF ODISHA	KANUSTUVA MOHANTY VS	// BANAPUR P.S. /375 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0013503/2022	PRADYUMNA KUMAR KHANDE TARAY @ KHANEIT VS STATE OF ODISHA	SRINIBH KUMAR BHANJADEO VS	JANKIA P.S. /347 /2022 () //
353	ABLAPL/0013504/2022	DUSASAN DHARUA VS STATE OF ODISHA	ABHILASH MISHRA VS	DUNGURIPALI /179 /2022 () //
354	ABLAPL/0013505/2022	DINABANDHU NAYAK VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	TIHIDI /405 /2022 () //
355	ABLAPL/0013506/2022	NIRANJAN DALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /108 /2022 () //
356	ABLAPL/0013507/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TANGI /182 /2022 () //
357	ABLAPL/0013508/2022	SURESH KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	MALKANGIRI /580 /2022 () //
358	ABLAPL/0013509/2022	KIRAN KHOSLA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KAKIRIGUMMA /97 /2022 () //
359	ABLAPL/0013510/2022	BHARAT JENA VS STATE OF ODISHA	ANIRUDHA DAS VS	PLANTSITE /380 /2022 () //
360	ABLAPL/0013511/2022	ASHISH KUMAR PRATAP @ ASHISH PRATAP @ BACHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	BADAGODA P.S. /340 /2022 () //
361	ABLAPL/0013512/2022	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURUNAKOTE /125 /2022 () //
362	ABLAPL/0013513/2022	BUDHADEV DAS @ MANORANJAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	INFOVALLY UPD BHUBANESWAR /188 /2022 () //
363	ABLAPL/0013514/2022	BULA SAHU	BHARAT JALLI	KHALLIKOTE /582 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0013515/2022	STATE OF ODISHA MADHUSUDAN PARIDA	ASIT KUMAR JENA	// BALICHANDRAPUR /339 /2022
		VS	VS	()
365	ABLAPL/0013516/2022	STATE OF ODISHA SRIKANTA DHAL	SK. ZAFARULLA	// NILGIRI /297 /2022
		VS	VS	()
366	ABLAPL/0013517/2022	STATE OF ODISHA ROSHAN NAHAK	BIJAY KUMAR BEHERA	// BAIDYANATHPUR /260 /2021
		VS	VS	()
367	ABLAPL/0013518/2022	STATE OF ODISHA RAJENDRA BAGH @ RAJENDRA BAGHA	MOHENDRA KUMAR MOHAPATRO	// KISHORENGAR /201 /2021
		VS	VS	()
368	ABLAPL/0013519/2022	STATE OF ODISHA MAHARGA BEHERA	SARATHI JYOTI MOHANTY	// COLLIERY /530 /2022
		VS	VS	()
369	ABLAPL/0013520/2022	STATE OF ODISHA BISHNU SASMAL @ BISHNU CHARAN SASMAL	ALOK KUMAR PANDA	// CHANDANPUR /240 /2022
		VS	VS	()
370	ABLAPL/0013521/2022	STATE OF ODISHA NARASINGHA SWAIN	MANORANJAN ACHARYA	// GOPALPUR /68 /2022
		VS	VS	()
371	ABLAPL/0013522/2022	STATE OF ODISHA NIRANJAN MALLIK	AKSHAYA KUMAR PANDEY	// MAHANGA /153 /2022
		VS	VS	()
372	ABLAPL/0013523/2022	STATE OF ODISHA SAROJ KUMAR ROUT	SATYA NARAYAN MISHRA 4	// BHADRAK RURAL /495 /2022
		VS	VS	()
373	ABLAPL/0013524/2022	STATE OF ODISHA SABITRI DEHURI	JYOTIRMAYA SAHOO	// NARASINGHPUR /200 /2022
		VS	VS	()
374	ABLAPL/0013525/2022	STATE OF ODISHA KIRTAN MUDULI	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /577 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013526/2022	STATE OF ODISHA KABITA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// BANSADA /334 /2022 ()
376	ABLAPL/0013527/2022	STATE OF ODISHA RADHARANI MANDAL VS	SATYA NARAYAN MISHRA (4) VS	// MARINE KASIA /124 /2022 ()
377	ABLAPL/0013528/2022	STATE OF ODISHA GANDA @ DUSHMANTA BHOI VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /752 /2022 ()
378	ABLAPL/0013529/2022	STATE OF ODISHA BHAGABAN NAIK VS	ASUTOSH TRIPATHY VS	// BANTALA /413 /2022 ()
379	ABLAPL/0013530/2022	STATE OF ODISHA TUNA PRADHAN VS	ANANTA NARAYAN PATTANAYAK VS	// CAPITAL P.S. /556 /2022 ()
380	ABLAPL/0013531/2022	STATE OF ODISHA BASIT KHAN @ BASU VS	ANANGA KUMAR OTTA VS	// BADACHANA /282 /2022 ()
381	ABLAPL/0013532/2022	STATE OF ODISHA RATRA TARIA VS	DURLLABHA RANJAN MISHRA VS	// / /0 ()
382	ABLAPL/0013533/2022	STATE OF ODISHA SIBA SETHI VS	DURLLABHA RANJAN MISHRA VS	// / /0 ()
383	ABLAPL/0013534/2022	STATE OF ODISHA UTTAM PRADHAN VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /262 /2022 ()
384	ABLAPL/0013535/2022	STATE OF ODISHA PUSPANJALI PATTNAIK VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /257 /2022 ()
385	ABLAPL/0013536/2022	STATE OF ODISHA K. SIMADRI PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	// KHALLIKOTE /576 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0013537/2022	SHISHUBRATA SAHOO VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /635 /2022 () //
387	ABLAPL/0013538/2022	JASHOBANTA @ YASOBANTA ROUTARAY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TANGI (KHURDA) /584 /2022 () //
388	ABLAPL/0013539/2022	GOPAL KHATEI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
389	ABLAPL/0013540/2022	BASANTA BARAL @ BASANTA KUMAR BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /215 /2022 () //
390	ABLAPL/0013541/2022	MOHIT MALLICK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KOMNA PS /243 /2022 () //
391	ABLAPL/0013542/2022	SONILATA SETHY VS STATE OF ODISHA	NEPOLEON SAHANI VS	PIPLI /529 /2022 () //
392	ABLAPL/0013543/2022	SONILATA SETHY VS STATE OF ODISHA	NEPOLEON SAHANI VS	PIPLI /530 /2022 () //
393	ABLAPL/0013544/2022	TIRUPATI PANIGRAHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KUMBHARAPARA /237 /2022 () //
394	ABLAPL/0013545/2022	SHIBA ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
395	ABLAPL/0013546/2022	GULSAN LUHA @ GOLASAN LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /201 /2022 () //
396	ABLAPL/0013547/2022	MANAS DEHURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /200 /2022 () //
397	ABLAPL/0013548/2022	PRAKASH KUMAR BEHERA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /219 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0013549/2022	STATE OF ODISHA MANDIR SAHU	JUGALA KISHORE PANDA	// PARJANG /452 /2022
		VS	VS	()
399	ABLAPL/0013550/2022	STATE OF ODISHA SATYAPRIYA BADAPANDA	SURYA NARAYAN MISHRA	// CHANDANPUR /241 /2022
		VS	VS	()
400	ABLAPL/0013551/2022	STATE OF ODISHA KALU NAYAK @ SUKANTA	SURYA NARAYAN MISHRA	// BALIAPANDA /138 /2022
		VS	VS	()
401	ABLAPL/0013552/2022	STATE OF ODISHA SATYAPRIYA BADAPANDA	SURYA NARAYAN MISHRA	// CHANDANPUR /229 /2022
		VS	VS	()
402	ABLAPL/0013553/2022	STATE OF ODISHA PRITISHREE CHOUDHURY	SATYA RANJAN MULIA	// CHAULIAGANJA /319 /2022
		VS	VS	()
403	ABLAPL/0013554/2022	STATE OF ODISHA TUKU @ BRAHMANANDA SAHU	PRADIPTA BEURA	// / /0
		VS	VS	()
404	ABLAPL/0013555/2022	STATE OF ODISHA TUKU @ BRAHMANANDA SAHU	PRADIPTA BEURA	// / /0
		VS	VS	()
405	ABLAPL/0013556/2022	STATE OF ODISHA RABINDRA PRADHAN	TAPAN JYOTI PANI	// BALIAPAL /49 /2022
		VS	VS	()
406	ABLAPL/0013557/2022	STATE OF ODISHA SAMBIT KUMAR KANUNGO	KASHINATH PATNAIK	// PURIGHAT /150 /2020
		VS	VS	()
407	ABLAPL/0013558/2022	STATE OF ODISHA SAKUNTALA PRADHAN	DIGAMBAR SETHI	// / /0
		VS	VS	()
408	ABLAPL/0013559/2022	STATE OF ODISHA MINATI BAL	SATYAJIT MOHAPATRA	// SIMULIA /268 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013560/2022	STATE OF ODISHA PREMANANDA DEHURY VS	BIBHUTI BHUSAN BEHERA VS	// JARAPADA /66 /2022 ()
410	ABLAPL/0013561/2022	STATE OF ODISHA SANJAYA KUMAR MEHER VS	JNYANANANDA PANDA VS	// LARAMBA /127 /2021 ()
411	ABLAPL/0013562/2022	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
412	ABLAPL/0013563/2022	STATE OF ODISHA NAMITA PARIDA @ GRASIAN VS	SUSANTA KUMAR NAYAK VS	// BAMUNIGAM /94 /2022 ()
413	ABLAPL/0013564/2022	STATE OF ODISHA SIPUN DALEI @ GOUTAM VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /335 /2022 ()
414	ABLAPL/0013565/2022	STATE OF ODISHA SUDHAKAR BARAL VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /167 /2022 ()
415	ABLAPL/0013566/2022	STATE OF ODISHA PRITI PANKAJA TRIPATHY VS	SIVA SANKAR CHAINI VS	// CHANDRASEKHARPUR /475 /2021 ()
416	ABLAPL/0013567/2022	STATE OF ODISHA SWAPNIL MITTAL VS	LINGARAJ SARANGI VS	// BRAHMANITARANG /103 /2022 ()
417	ABLAPL/0013568/2022	STATE OF ODISHA NAKULA DAS VS	ANIRUDHA DAS VS	// GONDIA /86 /2022 ()
418	ABLAPL/0013569/2022	STATE OF ODISHA MUKUL KUMAR SWAIN VS	BIJAYA KUMAR RAGADA VS	// TIRTOL /629 /2022 ()
419	ABLAPL/0013570/2022	STATE OF ODISHA SAROJ KUMAR JENA VS STATE OF ODISHA	ANIRUDHA DAS VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013571/2022	PRASANTA NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /65 /2011 () //
421	ABLAPL/0013572/2022	ALOK KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NAYAGARH /175 /2022 () //
422	ABLAPL/0013573/2022	RAGHUNATH MAHAKUD VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	MANAMUNDA /45 /2021 () //
423	ABLAPL/0013574/2022	PRASANTA MAJHI @ PRASANTA KUMAR MAJHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /257 /2022 () //
424	ABLAPL/0013575/2022	DILLIP @ DILLIP KUMAR NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	PATNA /201 /2022 () //
425	ABLAPL/0013576/2022	PRAKASH CHANDRA ROUT VS STATE OF ODISHA	DEBASIS MISHRA VS	RAMACHANDAPUR /228 /2022 () //
426	ABLAPL/0013577/2022	BABU SAHU @ BHAGIRATHI SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /20 /2017 () //
427	ABLAPL/0013578/2022	GOPINATH SENAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURUDIJHATIA /145 /2022 () //
428	ABLAPL/0013579/2022	RABINDRA MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /328 /2022 () //
429	ABLAPL/0013580/2022	GOURISHANKAR DASH VS STATE OF ODISHA	BABITA SAHU VS	CUTTACK SADAR /408 /2019 () //
430	ABLAPL/0013581/2022	MAMATA SAHOO VS STATE OF ODISHA	SARAT KUMAR JENA VS	CUTTACK SADAR /445 /2022 () //
431	ABLAPL/0013582/2022	SAILESH KUMAR DAS @ SAILESH DAS	SURYAKANTA DWIBEDI	GURUDIJHATIA /145 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0013583/2022	BISWANATH BEHERA	SUSANTA KUMAR BARAL	PURUNAKOTE /125 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0013584/2022	JADU @ BHARAT KUMAR BAL @ BHARAT BAL	SATYAJIT MOHAPATRA	SIMULIA /268 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0013585/2022	DINABANDHU SUNANI	MOHENDRA KUMAR MOHAPATRO	KHARIAR /412 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0013586/2022	SARAT CHANDRA PARIDA	D.C.SWAIN	CUTTACK VIGILANCE /18 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0013587/2022	TARANI SEN MALLIK	DILIP KUMAR SAHU	SOHELLA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :18/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	59/2022 OJC/5142/2000	SRI R.K.MAHAPRABHU-MP	
2	94/2022 JCRLA/52/2022	RAGHUNANDAN DAS@RAJIB LOCHAN KALIA-MP	ADV.
3	95/2022 JCRLA/52/2022	RAGHUNANDAN DAS@RAJIB LOCHAN KALIA-MP	ADV.
4	96/2022 JCRLA/36/2019	HIMADRI SEKHAR DAS@RAHIM KHAN-MP	M/S.P.C.MISHRA,S.K.SAMAL
5	201/2022 SA/382/2001	GANGADHAR SAHU-MP	M/S.BHABANI.S.DAS
6	245/2022 MATA/8/2021	SUSANTA KUMAR SAHOO-MP	MANAS CHAND
7	280/2022 RVWPET/206/2022	SABITA ROUT-MP	BHABANI SANKAR TRIPATHY (1)
8	338/2022 RPFAM/259/2022	JAPA KRUSHNA SAHOO-MP	BICHITRA NARAYANA SATAPATHY
9	446/2022 TRP(C)/400/2022	SUNITA SATAPATHY-MP	J.N.PANDA
10	631/2022 FAO/954/2019	D.M., NATIONAL INSURANCE CO. LTD.,-MP	
11	632/2022 FAO/406/2022	BURUNDI SABAR-MP	PRADEEP KUMAR MISHRA
12	633/2022 FAO/87/2022	REGIONAL DIRECTOR,ESIC,REGIONAL OFFICE-MP	AMARENDRA PRASAD RAY
13	681/2022 CRLREV/492/2022	DAMODARA MAHANAND-MP	JAGABANDHU SAHU
14	682/2022 CRLREV/492/2022	DAMODARA MAHANAND-MP	JAGABANDHU SAHU
15	1049/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
16	1050/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
17	1051/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
18	1052/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
19	1053/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
20	1054/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
21	1055/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
22	1056/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
23	1057/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
24	1057/2022 RSA/162/2008	KOPPUSETTI SAROJA-MP	M/S. P.V.RAMDAS
25	1058/2022 RSA/68/2004	BIKRAM K. BISOYI-MP	M/S. DR. SUJATA DASH
26	1059/2022	SUDHANSU KU.BEHERA-MP	M/S.S.K.NAYAK(2), B.BAUG

27	RSA/137/2019 1060/2022	SUDHANSU KU.BEHERA-MP	M/S.S.K.NAYAK(2)
28	RSA/137/2019 1061/2022	SUDHANSU KU.BEHERA-MP	M/S.S.K.NAYAK(2)
29	RSA/137/2019 1062/2022	A.VENKAT RAMANAMA-MP	M/S.BASUDEV MISHRA
30	RSA/68/2006 1063/2022	A.VENKAT RAMANAMA-MP	M/S.BASUDEV MISHRA
31	RSA/68/2006 1064/2022	A.VENKAT RAMANAMA-MP	M/S.BASUDEV MISHRA
32	RSA/68/2006 1065/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
33	RSA/219/2016 1066/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
34	RSA/219/2016 1067/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
35	RSA/219/2016 1068/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
36	RSA/220/2016 1069/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
37	RSA/220/2016 1070/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
38	RSA/220/2016 1071/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
39	RSA/219/2016 1072/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
40	RSA/219/2016 1073/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
41	RSA/219/2016 1074/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
42	RSA/220/2016 1075/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
43	RSA/220/2016 1076/2022	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
44	RSA/220/2016 1077/2022	CHANDRA SEKHAR DAS-MP	M/S.NIRANJAN PANDA
45	RSA/434/2016 1083/2022	URMILA PATRA-MP	RABI NARAYAN BEHERA
46	CMP/1035/2022 1084/2022	BAISHNABA CHARAN SAHOO-MP	SIDHARTHA MISHRA
47	CMP/365/2022 1153/2022	KABITA DAS-MP	PRADEEP KUMAR MISHRA
48	MACA/537/2022 1154/2022	BIRKHA SINGH THAPA-MP	BIRANCHI NARAYAN RATH
49	MACA/538/2022 1155/2022	PABITRA MOHAN PRADHAN-MP	SATYABHUSAN DAS
50	MACA/539/2022 1156/2022	PABITRA MOHAN PRADHAN-MP	SATYABHUSAN DAS
51	MACA/539/2022 1157/2022	KRUSHNA HASDA-MP	DHIRENDRA KUMAR MOHAPATRA
52	MACA/540/2022 1158/2022	LEGAL MANAGER, M/S. SBI G.I.CO. LTD.-MP	M/S B.K MOHANTY, DEBASISH MISHRA, S.K NAYAK
53	MACA/28/2022 1159/2022	LEGAL MANAGER, M/S. SBI G.I.CO. LTD.-MP	M/S B.K MOHANTY, DEBASISH MISHRA, S.K NAYAK
54	MACA/28/2022 1168/2022	VENKATESWAR SAWAIYAN-MP	
55	WPC(OAC)/2484/2017 1169/2022	KAILASH MOHAN SAHU-MP	M/S SAWATI MOHAPATRA, SANJAYA KUMAR RANA
56	WPC(OAC)/841/2019 1715/2022	SOMANATH PANDA-MP	SUJATA JENA
57	CRLA/923/2022 1716/2022	SOMANATH PANDA-MP	SUJATA JENA
	CRLA/923/2022		

58	1717/2022 CRLA/924/2022	RAKESH BARLOW-MP	KALPATARU MISHRA
59	1718/2022 CRLA/924/2022	RAKESH BARLOW-MP	KALPATARU MISHRA
60	1719/2022 CRLA/925/2022	PRANABANDHU @ MUNA MISHRA-MP	JAGABANDHU SAHU
61	1720/2022 CRLA/925/2022	PRANABANDHU @ MUNA MISHRA-MP	JAGABANDHU SAHU
62	1721/2022 CRLA/927/2022	RAMACHANDRA TUDU-MP	SMRUTI RANJAN MOHAPATRA
63	1722/2022 CRLA/927/2022	RAMACHANDRA TUDU-MP	SMRUTI RANJAN MOHAPATRA
64	1723/2022 CRLA/927/2022	RAMACHANDRA TUDU-MP	SMRUTI RANJAN MOHAPATRA
65	1865/2022 BLAPL/10278/2022	JOHAN KHOSLA @ BABULA KHOSLA-MP	SACHIDANANDA DASH
66	1866/2022 BLAPL/8353/2022	PREMA TANDI-MP	MANAS KUMAR CHAND
67	1867/2022 BLAPL/6986/2022	SUKANTA KUMAR BEHERA @ PINTU-MP	SOUBHAGYA KUMAR DASH
68	1868/2022 BLAPL/7560/2021	PRASANNA KUMAR BALIARSINGH-MP	
69	1869/2022 BLAPL/3262/2022	SANTOSHA PATRA-MP	PITAMBAR PATRA
70	1870/2022 BLAPL/4970/2022	BIJAYA PARIDA-MP	BIBUDHENDRA KUMAR RATH
71	1871/2022 BLAPL/3304/2022	T(THODUPUNURI) SRINIVAS-MP	PRASANTA KUMAR NANDA
72	1872/2022 BLAPL/2596/2022	ABHIRAM HARIJAN-MP	
73	1873/2022 BLAPL/7737/2022	MOHAN NAG-MP	
74	1874/2022 BLAPL/7035/2022	ABHIMANYU SISA-MP	RAGHUNATH BISWAL
75	1875/2022 BLAPL/8267/2021	DILLIP KUMAR MOHARANA@ TUTU-MP	
76	1876/2022 BLAPL/1911/2022	KALYAN GADNAYAK-MP	PANKAJ KUMAR SAHOO
77	1877/2022 BLAPL/9686/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
78	1878/2022 BLAPL/3481/2022	SANGRAM @ CHINMAYA SAMAL-MP	
79	1992/2022 ABLAPL/12984/2022	JITU @ JITENDRA KUMAR SETHI @ JITENDRA SETHI-MP	
80	1993/2022 ABLAPL/12036/2022	MRUTUNJAYA KUMAR @ MRUTUNJAYA KUMAR SINGH-MP	
81	1994/2022 ABLAPL/11089/2022	SUBHASISH CHAMPATI RAY @ PAPU-MP	
82	1995/2022 ABLAPL/4746/2020	CHAKRADHAR BEHERA@CHAKARA BADHIA-MP	M/S.RAJENDRA N.ROUT
83	1996/2022 ABLAPL/13146/2022	BHAGABAN DAS-MP	
84	1997/2022 ABLAPL/7401/2022	BINOD KUMAR NAG-MP	
85	1998/2022 ABLAPL/12960/2022	GOURI KHEMUNDU-MP	
86	1999/2022 ABLAPL/10089/2022	BINOD KUMAR NAG-MP	
87	2000/2022 ABLAPL/5887/2022	MINI PARIDA-MP	
88	2001/2022 ABLAPL/6855/2022	KULAMANI BEHERA-MP	
89	2002/2022	GOURANGA MAHAR-MP	

90	ABLAPL/12653/2022 2003/2022	PREMANANDA BEHERA @ PRAMOD-MP	KAUSHAL HUSSAIN
91	ABLAPL/11092/2022 2004/2022	PINTU SAHU-MP	
92	ABLAPL/12831/2021 2005/2022	NARSINGH BADARAITA-MP	
93	ABLAPL/12904/2021 2006/2022	KHURSIDA BIBI @ BEGUM-MP	
94	ABLAPL/13150/2022 2007/2022	BALAJI SAHU-MP	
95	ABLAPL/16715/2021 2008/2022	KIRTIK CHANDRA RAY-MP	BINI MISHRA
96	ABLAPL/9601/2022 2009/2022	KIRTIK CHANDRA RAY-MP	BINI MISHRA
97	ABLAPL/8185/2022 2010/2022	PARTHA SARATHI DAS-MP	
98	ABLAPL/11511/2022 2011/2022	ANKIT SINGH-MP	
99	ABLAPL/12286/2022 2012/2022	SAROJ KUMAR BAL-MP	
100	ABLAPL/10835/2022 2013/2022	BHAGABANA MEHER-MP	
101	ABLAPL/12346/2022 2014/2022	SATYA RANJAN BEHERA-MP	
102	ABLAPL/11044/2022 2015/2022	PANCHANAN RAUL-MP	
103	ABLAPL/13333/2020 2016/2022	NARAYAN SAHOO-MP	
104	ABLAPL/13244/2022 2017/2022	JAIRAM @ JAYARAM SAHOO-MP	DILIP KUMAR SAHU
105	ABLAPL/13231/2022 2018/2022	AVINASH JAIN-MP	
106	ABLAPL/1683/2022 2358/2022	BIJAY KETAN MANGARAJ-MP	SUBRATA MISHRA
107	CRLMC/3019/2022 2359/2022	LABANGALATA JENA-MP	SURYAKANTA JENA
108	CRLMC/3020/2022 2360/2022	PRAMOD KUMAR BEHERA-MP	
109	CRLMC/2107/2022 2361/2022	DASARATHI SAHU-MP	ARIJEET MISHRA
110	CRLMC/3023/2022 2362/2022	BHAKTA CHARAN PANDA-MP	AKSHAYA KUMAR PANDEY
111	CRLMC/3028/2022 2363/2022	MINATI PATNAIK-MP	SUBIR PALIT(SR. ADV.)
112	CRLMC/3029/2022 2364/2022	MINATI PATNAIK-MP	SUBIR PALIT(SR. ADV.)
113	CRLMC/3029/2022 2365/2022	DINESH PRASAD PATTNAYAK-MP	SUBIR PALIT (SR.ADV)
114	CRLMC/3030/2022 2366/2022	DINESH PRASAD PATTNAYAK-MP	SUBIR PALIT (SR.ADV)
115	CRLMC/3030/2022 2367/2022	BHAKTA JAL-MP	DURLLABHA RANJAN MISHRA
116	CRLMC/3031/2022 2368/2022	SUPRATAP NAYAK-MP	MANASI MOHAPATRA
117	CRLMC/2842/2022 2369/2022	SARASWATI PANDA-MP	JYOTIRMAYA SAHOO
118	CRLMC/3033/2022 2370/2022	KISHORE CHANDRA JENA-MP	SATYA RANJAN MULIA
119	CRLMC/3035/2022 2371/2022	DEBARAJ MAHANKUDA-MP	
120	CRLMC/1111/2016 2372/2022	SANTOSH KUMAR NAYAK-MP	BHABANI SHANKAR DASPARIDA
	CRLMC/3038/2022		

121	2373/2022 CRLMC/3039/2022	SAKTIKANTA CHHOTRAY@CHOTARAY-MP	BHABANI SHANKAR DASPARIDA
122	2374/2022 CRLMC/3043/2022	SIDHARTHA SHANKAR RAY-MP	SOBHAN PANIGRAHI
123	2375/2022 CRLMC/3045/2022	CHITTARANJAN ROUT-MP	HRUDANANDA MOHAPATRA
124	2376/2022 CRLMC/3047/2022	ANSUMAN PATNAIK-MP	AMITAV TRIPATHY
125	2377/2022 CRLMC/3048/2022	N. CHIRANJIBI RAO-MP	KISHORE KUMAR MISHRA
126	2378/2022 CRLMC/3049/2022	MD.MAIDUL KHAN-MP	SUBASH CHANDRA RATH
127	2379/2022 CRLMC/3050/2022	SUDHIR CHANDRA PATTNAIK-MP	BIJAYA KUMAR RAGADA
128	2380/2022 CRLMC/3052/2022	CHAKRADHARA GHADEI-MP	AMITAV TRIPATHY
129	2381/2022 CRLMC/3051/2022	CHAKRADHARA GHADEI-MP	AMITAV TRIPATHY
130	2382/2022 CRLMC/3053/2022	CHAKRADHARA GHADEI-MP	AMITAV TRIPATHY
131	3301/2022 WA/1318/2022	BALARAM SWAIN-MP	SARATHI JYOTI MOHANTY
132	3302/2022 WA/1362/2022	MOTI DEI-MP	RABINARAYAN NAYAK
133	3303/2022 WA/1363/2022	ASHOK KUMAR BARIK-MP	GYANA RANJAN SETHI
134	3304/2022 WA/247/2016	BABINA KU.PADHI-MP	
135	3305/2022 WA/428/2022	SUKULU SABAR-MP	NIRA SUNDAR PANDA
136	3306/2022 WA/1366/2022	KHITINDRA KUMAR DUTTA-MP	DWARIKA PRASAD MOHANTY
137	3307/2022 WA/1370/2022	SIBASHANKAR KHANDAYATRAY-MP	KUNAL KUMAR SWAIN
138	3308/2022 WA/1370/2022	SIBASHANKAR KHANDAYATRAY-MP	KUNAL KUMAR SWAIN
139	3309/2022 WA/1365/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
140	3310/2022 WA/1365/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
141	3311/2022 WA/1365/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
142	3312/2022 WA/1367/2022	STATE OF ODISHA-MP	HAREKRUSHNA PANIGRAHI, A.S.C.
143	3313/2022 WA/1367/2022	STATE OF ODISHA-MP	HAREKRUSHNA PANIGRAHI, A.S.C.
144	3314/2022 WA/1367/2022	STATE OF ODISHA-MP	HAREKRUSHNA PANIGRAHI, A.S.C.
145	3315/2022 WA/1368/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
146	3316/2022 WA/1369/2022	THE DIVISIONAL FOREST OFFICER, BALIGUDA FOREST DIVISION, MP	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP
147	3317/2022 WA/1369/2022	THE DIVISIONAL FOREST OFFICER, BALIGUDA FOREST DIVISION, MP	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP
148	3318/2022 WA/1371/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
149	3319/2022 WA/1371/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
150	3320/2022 WA/1372/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
151	3321/2022 WA/1372/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
152	3322/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.

153	WA/1372/2022 3323/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
154	WA/1373/2022 3324/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
155	WA/1373/2022 3325/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
156	WA/1373/2022 3326/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
157	WA/1374/2022 3327/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
158	14267/2022 WP(C)/27540/2022	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA	DURGAPRUSHLANANDA
159	14268/2022 WP(C)/27551/2022	PRAMOD CHANDRA RATH-MP	SIDHARTH SHANKAR PADHY
160	14269/2022 WP(C)/27557/2022	M/S DURGA SAW MILL, BHADRAK-MP	SIVA SANKAR CHAINI
161	14270/2022 WP(C)/27559/2022	SURABHI JENA-MP	AJAYA KUMAR MOHAPATRA
162	14271/2022 WP(C)/27567/2022	SHANTI SWARUP MISHRA-MP	RAMDAS ACHARY
163	14272/2022 WP(C)/17662/2022	SIDHARTHA PADHIHARI-MP	
164	14273/2022 WP(C)/27570/2022	DEBASISH RAY-MP	PRATYUSHA NAIDU
165	14274/2022 WP(C)/27568/2022	M/S TIMES STEEL AND POWER PVT. LTD., SUNDARGARH	BHABANI PRASAD MOHANTY
166	14275/2022 WP(C)/27571/2022	NAMITA PATTANAIAK-MP	TUSHAR KANTI SATAPATHY
167	14276/2022 WP(C)/27572/2022	SK IFTAKHAR-MP	PRAJIT KUMAR PRADHAN
168	14278/2022 WP(C)/27573/2022	M/S SN JYOTI ASSOCIATES PVT. LTD., BBSR-MP	BHABANI PRASAD MOHANTY
169	14279/2022 WP(C)/27574/2022	M/S. MATARANI TEXTILE, CUTTACK-MP	RUDRA PRASAD KAR
170	14280/2022 WP(C)/27575/2022	M/S Z PLUS SURAKHYA SEVA, BBSR-MP	BISHNU PRASAD PRADHAN
171	14281/2022 WP(C)/27576/2022	MUKUNDA SAHU-MP	JYOTIRMAYA SAHOO
172	14282/2022 WP(C)/27577/2022	ASHOK CHANDRA DORA-MP	DIGAMBARA MISHRA
173	14283/2022 WP(C)/27578/2022	M/S. SHREE PHARMACEUTICALS, CUTTACK-MP	RUDRA PRASAD KAR
174	14284/2022 WP(C)/27579/2022	PABITRA SAMAL-MP	BIPLAB P.B. BAHALI
175	14285/2022 WP(C)/27584/2022	BHAGABAN BISWAL-MP	ABINASH ROURAY
176	14286/2022 WP(C)/27587/2022	SUBHRANSHU MOHAN DASH-MP	LALIT KUMAR MAHARANA
177	14287/2022 WP(C)/12402/2018	M/S.KALINGA EMERY STONE AND CHAKKI MANUFACTURING	RUSMIN TANU KUMAR SARANGI
178	14288/2022 WP(C)/26928/2022	CHANDRAMANI BEHERA-MP	
179	14289/2022 WP(C)/27000/2022	KAILASH CHANDRA BEHERA-MP	KSHIROD KUMAR ROUT
180	14290/2022 WP(C)/27597/2022	ANIRUDHA SAHU-MP	SUSHANTA KUMAR JOSHI
181	14291/2022 WP(C)/24926/2022	SRIBASTA MOHAPATRA-MP	
182	14292/2022 WP(C)/27598/2022	NABAKISHORE SWAIN-MP	SUDEEPTA KUMAR SINGH
183	14293/2022 WP(C)/27599/2022	KISHORE PUTELE-MP	SUSHANTA KUMAR JOSHI

184	14294/2022 WP(C)/27600/2022	SATASRUNGA SA-MP	SUSHANTA KUMAR JOSHI
185	14295/2022 WP(C)/27601/2022	PAWAN KUMAR JAJODIA-MP	SUDEEP KUMAR SARANGI
186	14296/2022 WP(C)/27602/2022	SHIRAPANI MAHANTA-MP	CHANDRA SEKHAR PANDA
187	14297/2022 WP(C)/5957/2016	SARADA PRADHAN-MP	M/S.MANOJ KU.MOHANTY
188	14298/2022 WP(C)/27604/2022	KRUSHNA CHANDRA PRADHAN-MP	CHANDRA SEKHAR PANDA
189	14299/2022 WP(C)/17813/2017	RAMESH CH.ROUTRAY-MP	M/S.R.C.SWAIN
190	14300/2022 WP(C)/20181/2009	SK.ALIMUDDIN-MP	M/S.MANOJ KU.MOHANTY
191	14301/2022 WP(C)/27608/2022	DAMODAR PADHY-MP	CHANDRA SEKHAR PANDA
192	14302/2022 WP(C)/27611/2022	SITANATH MALIK-MP	SUKANTA KUMAR NAYAK
193	14303/2022 WP(C)/27618/2022	BISHNU CHARAN BISWAL-MP	SUKANTA KUMAR NAYAK
194	14304/2022 WP(C)/26379/2022	RUPA SABAR-MP	NEELAKANTHA PANDA
195	14305/2022 WP(C)/27622/2022	HINDUSTAN STEEL WORKS CONSTRUCTION LTD., BBSR- MB BHU PRASAD MOHANTY	
196	14306/2022 WP(C)/27624/2022	BHISMADEV DORA-MP	BISWAMBAR MOHANTY
197	14307/2022 WP(C)/27542/2022	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD.-MP	JYOTIRMAYA PRASAD BEHERA
198	14308/2022 WP(C)/9562/2016	NIHAR RANJAN NAYAK-MP	M/S.UPENDRA KU.SAMAL
199	14309/2022 WP(C)/11597/2018	SURENDRA DAS-MP	M/S.A.K.SARANGI
200	14310/2022 WP(C)/27640/2022	BICHITRANANDA PATRA-MP	DEBENDRA NARAYAN PATTANAIK
201	14311/2022 WP(C)/27641/2022	JYOTI RANJAN PANDA-MP	GOPINATH SETHI
202	14312/2022 WP(C)/13648/2022	PANKAJ MEHER-MP	AVIJIT PAL
203	14313/2022 WP(C)/11238/2022	SATYABHAMA MUDULI-MP	KISHORE KUMAR MISHRA
204	14314/2022 WP(C)/24947/2022	RAMAKRUSHNA NAYAK-MP	
205	14315/2022 WP(C)/27666/2022	RANJITA MOHANTY-MP	LAXMI NARAYAN RAYATSINGH
206	14316/2022 WP(C)/27665/2022	PRADEEP KUMAR PRUSTY-MP	RANJAN KUMAR ROUT
207	14317/2022 WP(C)/27668/2022	HIMANSU SEKHAR NAYAK-MP	SAMARENDRA BAHADUR
208	14318/2022 WP(C)/27667/2022	PRAFULLA KUMAR SAHU-MP	TRILOCHAN NANDA
209	14319/2022 WP(C)/24621/2022	ROHIT KU. DEHERI-MP	
210	14320/2022 WP(C)/22998/2010	SYED MUSTAQUE ALI-MP	TARUNKANTA PATTANAYAK
211	14321/2022 WP(C)/27679/2022	BHUBANANANDA ROUT-MP	AJAYA KUMAR MOHARANA
212	14322/2022 WP(C)/23142/2022	RAJESH SARASWAT-MP	BIBEKANANDA BHUYAN
213	14323/2022 WP(C)/27683/2022	SANTOSH KUMAR PARIDA-MP	AUROVINDA MOHANTY
214	14324/2022 WP(C)/27685/2022	BATA KRUSHNA MOHANTY-MP	SARATHI JYOTI MOHANTY
215	14325/2022	SIBENDRA NATH SAHU-MP	SHASHI BHUSAN JENA

216	WP(C)/27686/2022 14326/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
217	WP(C)/27687/2022 14327/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
218	WP(C)/27687/2022 14328/2022	ROHITA KUMAR SAHOO @ ROHITA SAHOOO-MP	TANMAY MISHRA
219	WP(C)/24621/2021 14329/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
220	WP(C)/27690/2022 14330/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
221	WP(C)/27690/2022 14331/2022	SANTOSH KUMAR PANDA-MP	MANOJ OJHA
222	WP(C)/27698/2022 14332/2022	SAHADEV NAIK-MP	ACHYUTANANDA PATTANAIAK
223	WP(C)/27700/2022 14333/2022	BHAGYALAXMI @ SUVASMANI PANDA-MP	MANOJ OJHA
224	WP(C)/27701/2022 14334/2022	KULAMANI PANDA-MP	MANOJ OJHA
225	WP(C)/27704/2022 14335/2022	AMULYA KUMAR PANDA-MP	MANOJ OJHA
226	WP(C)/27703/2022 14336/2022	KAMALAKANTA PARIDA-MP	MANOJ OJHA
227	WP(C)/27705/2022 14337/2022	BRAJARAJ MOHAPATRA-MP	MANOJ OJHA
228	WP(C)/27706/2022 14338/2022	MADHUSUDAN PATRA-MP	KANANBALA ROY CHOUDHURY
229	WP(C)/27707/2022 14339/2022	HOSAN KHAN-MP	MANOJ OJHA
230	WP(C)/27708/2022 14340/2022	PRADEEP KUMAR MALLICK-MP	HRUDANANDA MOHAPATRA
231	WP(C)/27709/2022 14341/2022	SUKANTA KUMAR PANDA-MP	MANOJ OJHA
232	WP(C)/27710/2022 14342/2022	AJIT KUMAR BISWAL-MP	HRUDANANDA MOHAPATRA
233	WP(C)/27711/2022 14343/2022	KULAMANI PANDA-MP	MANOJ OJHA
	WP(C)/27712/2022		